

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-9/2016/1696 /R. Cell

Dated Guwahati the 17th of August, 2016

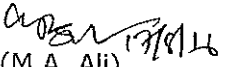
The Gauhati High Court has been pleased to call 3 (three) photocopied sets of 4 (four) judgments [2 (two) from civil side and 2 (two) from criminal side] from the following Grade-II officers in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service:

1. Shri Pranjal Bora, Secretary, DLSA, Lakhimpur, North Lakhimpur
2. Shri Madhurja Narayan, Secretary, DLSA, Golaghat
3. Shri Ajoy Kumar Baruah, Joint Registrar (Vigilance), Gauhati High Court
4. Shri Darak Ullah, Civil Judge & Asstt. Sessions Judge, Goalpara
5. Shri A.S. Badrruzda Laskar, Chief Judicial Magistrate, Sivasagar
6. Shri Abdul Hakim, Secretary, DLSA, Dibrugarh
7. Smti Sharmila Bhuyan, Chief Judicial Magistrate, Jorhat
8. Shri Aminur Rahman, Civil Judge & Asstt. Sessions Judge, Morigaon
9. Smti Sabnam Choudhury, Chief Judicial Magistrate, Morigaon
10. Shri Chatra Bhukhon Gogoi, Chief Judicial Magistrate, Kamrup, Amingaon

The officers at Sl. No. 6 to 10 above are also requested to submit option as to whether they are willing to appear in the Limited Departmental Competitive Examination (LDCE) for promotion to Grade-I of the service.

The judgments and the options in writing should reach the Joint Registrar (Recruitment), Recruitment Cell, Gauhati High Court (Old Block), Guwahati on or before 24.08.2016 within office hours.

By Order,


(M.A. Ali)

Registrar (Vigilance)-cum-In Charge,
Recruitment Cell

Memo No. HC.XXXVII-9/2016/1696A /R.Cell, Dated Guwahati the 17th of August, 2016

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Shri Pranjal Bora, Secretary, DLSA, Lakhimpur, North Lakhimpur.
6. Shri Madhurja Narayan, Secretary, DLSA, Golaghat.
7. Shri Ajoy Kumar Baruah, Joint Registrar (Vigilance), Gauhati High Court.
8. Shri Darak Ullah, Civil Judge & Asstt. Sessions Judge, Goalpara.

9. Shri A.S. Badrrudza Laskar, Chief Judicial Magistrate, Sivasagar.
10. Shri Abdul Hakim, Secretary, DLSA, Dibrugarh.
11. Smti Sharmila Bhuyan, Chief Judicial Magistrate, Jorhat.
12. Shri Aminur Rahman, Civil Judge & Asstt. Sessions Judge, Morigaon.
13. Smti Sabnam Choudhury, Chief Judicial Magistrate, Morigaon.
14. Shri Chatra Bhukhon Gogoi, Chief Judicial Magistrate, Kamrup, Amingaon.
15. Deputy Registrar (_____), Gauhati High Court, Guwahati.
16. Assistant Registrar (_____), Gauhati High Court, Guwahati.
17. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
- ✓ 18. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "Notification dated 17-8-2016 regarding calling of judgments & options for LDCE in connection with promotion from Grade-II to Grade-I of Assam Judicial Service" with a scroll in the home page.
19. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
20. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
21. PS to Registrar (Vigilance), Gauhati High Court, Guwahati.
22. The High Court Notice Board.

M.A. Ali
(M.A. Ali) 17/8/16

Registrar (Vigilance)-cum-In Charge,
Recruitment Cell, Gauhati High Court